

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 103/2016
OA No. 3500/2015**

New Delhi this the 13th day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Mrs. Janki Sharma,
W/o Jagdish Chandra Sharma,
R/o House No.222, Delhi Admin Flats,
Nimri Colony, Ashok Vihar, Phase-4
Delhi 110052
Aged about 45 years,
(Presently working as a Ahmed in
Labour Department, GNCT of Delhi)

-Petitioner

(By Advocate: Mr. Anirudh Shukla)

VERSUS

K.R. Meena,
Secretary-cum-Labour Commissioner,
Govt. of NCT of Delhi,
Labour Department,
5, Sham Nath Marg,
Delhi-54

- Respondent

(By Advocate:Mr. Amit Anand)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When the matter was taken up for hearing, Mr. Amit Anand, learned counsel for the respondent, produced the proceedings of the respondent whereunder they have decided to convene the DPC on 06.06.2016 for consideration of the case of the petitioner along with

others for promotion to the post of Reader, which is not disputed by the petitioner's counsel.

2. In the circumstances and in view of substantial compliance by the respondent, the Contempt Petition is closed. Notice is discharged. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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